## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

PETITION NUMBER

: TCP/40/ (IB)/2017

NAME OF THE PETITIONER(S)

: POONAM ENTERPRISE

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. M.A. Mudimannan

Advocate

for M/s. Pooners Distegrices (Pesistoner)

2. J. Dev Eshwaar For Mlc. Shivakumar & Suresh

9790942396

Course for positioner Respondent

ORDER

Counsel representing both the parties present. Counsel for respondent filed vakalat and submitted that he has not received any documents from the petitioner. petitioner is directed to serve copies of all the documents to the counsel for petitioner. Put up on 15.06.2017 at 02.30. P.M.

(CH. MOHD. SHARIEF TAR (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)

1